

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

Date : 23-01-2020 These appeals were called on for hearing today.

For Appellant(s) Ms. Pushpa Kishor, Adv.
Mr. B. V. Balaram Das, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Two weeks' time, as last chance, is given to learned counsel for appellant to comply with the terms of the order dated 15.11.2019 of this Court in respect of sole respondent in Crl. Appeal No. 1287/2019.

Issue fresh reminder for certificate of service in respect of sole respondent in Crl. Appeal Nos. 1286/2019 and 1288/2019.

List again on 24.3.2020.

RAJIV KALRA
Registrar

MG